NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 35/2018 in TP No. 87/397-398/NCLT/AHM/2016 (New) CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Shikha Parihar

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act:

Rule 53 of NCLT Rules

S.NO. NAME (CAPITAL LETTERS)

SIGNATURE

PAVAN S-GODIAWACA ADVOCATE

REPRESENTATION

APPLICANT Mulliamely

ORDER

DESIGNATION

Learned Advocate Mr. Pavan Godiawala present for Applicant. None present for Respondents in IA 35/2018.

Applicant is directed to serve notice in IA 35/2018 to the Original Respondents and the newly added Respondents along with copy of application in forming the date of hearing and shall file proof of service.

For reply of Respondents, if any, serving a copy in advance to other side in advance.

List the matter on 01.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of January, 2018.